

Notification

Bangalore, dated 30 th May, 1995 [No. ED 2 MES 95]

S.O.-522.- In exercise of the power conferred by sub-section (4) of Section 1 of the Karnataka Education Act 1983, (Karnataka Act No. 1 of 1995) the Government of Karnataka hereby appoints the 1st day of June 1995 to be the day from which all provisions of the said Act shall come into force.

(Published in the Karnataka Gazette (Extraordinary) Part- IV-2c (ii) dated 30-5-1995 as No. 761.)